

Madhya Pradesh to make available to them the complete chemical analysis of white oil products and the route and alignment of the pipe-lines which are being laid for carrying Naptha from Barauni Oil Refinery to Kanpur and from Koyali Oil Refinery to Kota; and

(b) if so, the decision taken in the matter?

**The Minister of Petroleum and Chemicals (Shri Alagesan):** (a) Yes.

(b) The details are being collected and will be supplied to Madhya Pradesh Government shortly.

#### Sex Education in Schools

**1029. Shri Basumatari:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that an International Seminar of Women held recently recommended introduction of Sex education in Schools; and

(b) if so, the reaction of Government thereto?

**The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandaran):** (a) No, Sir.

(b) Does not arise.

#### Security Measures in Kashmir

**1030. Shri Basumatari:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a high level assessment of the security measures taken so far in Kashmir is expected to be made by Government in Srinagar; and

(b) if so, whether Government are satisfied that the security measures at present in the State are adequate?

**The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi):** (a) and (b). The security measures in Jammu and Kashmir State are reviewed from time to time by the Central Government in consultation with the State

Government, in order to ensure that whatever is necessary and possible is done in this behalf.

#### Prices of Sulphuric Acid

**1031. Shri Umanath:  
Shri A. K. Gopalan:  
Shri Imbichibava:**

Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether it is a fact that the Fertilizer Corporation has been allowed to increase the prices of sulphuric acid;

(b) if so, the extent of increase permitted and since when it was allowed;

(c) the reasons therefor;

(d) whether the Government are also aware that the factories using sulphuric acid are likely to increase the prices of their final products; and

(e) if so, the steps taken by Government to prevent the increase in prices?

**The Minister of Petroleum and Chemicals (Shri Alagesan):** (a) to (e). The required information is being collected and will be laid on the Table of the Lok Sabha in due course.

#### I.L.O. Conference

**1032. Shri Priya Gupta:** Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether it is a fact that a meeting of the I.L.O. is being convened in Geneva in November/December, 1966 to consider the principles of the wage structure and service conditions of Inland Transport Workers including those of Railwaymen;

(b) if so, whether any representatives from India are likely to attend the meeting; and

(c) whether any memorandum has been submitted by India and if so, the details thereof?

**The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation (Shri Shah Nawaz Khan):**

(a) Yes. The 8th Session of the I.L.O. Inland Transport Committee is scheduled to be held at Geneva from the 21st November to 3rd December, 1966.

(b) Yes. A tripartite delegation from India will be attending the Session.

(c) No. Papers on the Agenda items are prepared by the International Labour Office and the delegates will present any special views of their respective countries, in the course of the discussions.

#### Gorakhpur Telephone Exchange

1033. **Shri Priya Gupta:** Will the Minister of Communications be pleased to state:

(a) whether it is a fact that Gorakhpur Telephone Exchange is facing a crisis due to unwieldy pressure of Trunk Calls;

(b) whether Government proposes to expand it; and

(c) if so, details of the expansion programme?

**The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rao):** (a) The trunk traffic is high but no crisis as such, is being faced by Gorakhpur Exchange.

(b) Yes.

(c) Expansion of trunk position to double its present capacity has been planned. The extension of the exchange building for this purpose is in progress.

#### Vice-Chancellors' Conference

1034. **Shri H. C. Linga Reddy:**  
**Shri Yashpal Singh:**

Will the Minister of Education be pleased to state:

(a) the recommendations made by the Vice-Chancellors' Conference at the meeting held in October, 1966; and

(b) the action initiated to implement them?

**The Minister of Education (Shri M. C. Chagla):** (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-7272/66].

#### Chief Vigilance Officers' Conference

1035. **Shrimati Maimoona Sultan:** Will the Minister of Home Affairs be pleased to state:

(a) whether a Conference of Chief Vigilance Officers attached to different Ministries and Departments was recently held in New Delhi to review the progress of anti-corruption drive; and

(b) if so, the main observations made and decisions taken in the Conference?

**The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi):** (a) Yes, Sir.

(b) The main purpose of the meeting was to pool the experience so as to improve vigilance work. It was decided that the work should be continued with vigour.

#### बाल पुस्तक न्यास

1036. श्री किशन पटनायक :  
श्री मधु लियये :  
श्री रामसेवक यादव :

क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि .

(क) दिल्ली में बाल पुस्तक न्यास को चलाने के लिए कितनी सरकारी तथा गैर-सरकारी प्जी लगी हुई है ;

(ख) क्या यह न्यास कोई पत्रिका निकालता है ;

(ग) यदि हां, तो क्या इसका उद्देश्य बच्चों का मनोरंजन करना है अथवा अन्य कुछ और ; और.